

CONSTITUTION (AMENDMENT).
BILL*

(Insertion of New article 174A)

MR. DEPUTY-SPEAKER: Prof. Dandavate.

PROF. MADHU DANDAVATE (Rajapur): I beg to move for leave to introduce ** a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India.

The motion was adopted.

PROF. MADHU DANDAVATE: I introduce the Bill.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of articles 75 and 164)

MR. DEPUTY-SPEAKER: Prof. Dandavate.

PROF. MADHU DANDAVATE (Rajapur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted.

PROF. MADHU DANDAVATE: I introduce the Bill.

PROF. MADHU DANDAVATE: Sir, I also move for consideration of my other Bill.

MR. DEPUTY-SPEAKER: No, no that does not arise.

17.30 hrs.

HALF-AN HOUR DISCUSSION
VIRAL FEVER AND MALARIA IN DELHI

MR. DEPUTY-SPEAKER: Now we take up Half-an-hour Discussion. Shri A. Neelalohithadasan Nadar.

This is half-an-hour discussion. The moment half-an-hour is over, I will be forced to adjourn the House.

SHRI RAMAVATAR SHASTRI (Patna):

What about those who are not present but who secured their names in the ballot? At least my name must first be allowed.

MR. DEPUTY-SPEAKER: Shri Nadar. SHRI NEELALOHITHADASAN NADAR (Trivandrum): Sir, this discussion has arisen over the answer given by the hon. Minister on the 7th of October to Starred Question No. 62. I hope the House may be remembering that looking at the way in which the Minister answered the question on that day it seemed that he had taken the issue in a light manner. But as all of us live in this capital city of Delhi we are aware of the intensity of these cases, this viral fever and malaria in Delhi which is affecting the vast majority of Delhi population. But, Sir, on that day, while replying to the question, the hon. Minister said: 'There is no death reported due to viral fever.' At that time some Members of this House were asking that even if no death has taken place the Government ought to become serious. Now, may I bring to your kind notice a report in the Statesman of 14th September? It "Delhi Public School, Ramakrishnapuram says: "School closed after Girl's death: has been closed until Friday following the death of a Class XI Girl student due to viral fever that has spread like an endemic in the city."

Even though it has not been reported in the Press, I can cite certain instances of deaths due to this fever from my own personal knowledge.

*Published in Gazette of India extra ordinary, Part II, Section 2 dated 22-10-62.